

Central Administrative Tribunal Lucknow Bench Lucknow

**Contempt Petition No. 3/12
In
Original Application No. 392/2009**

This the 6th day of May, 2013

**Hon'ble Justice Sri Alok Kumar Singh, Member (J)
Hon'ble Sri D. C. Lakha, Member (A)**

1. Ram Lalla Singh, aged about 68 years, Deputy Conservator of Forests, son of Late Sri Ganga Sagar Singh, resident of B-1/278, Sector -G, Jankipuram, Lucknow.
2. Gajendra Nath Chaturvedi, aged about 74 years, son of Late Prakash Chandra Chaturvedi, resident of 18, Avadh Kunj, Faridi Nagar, P.O. CIMAP, Lucknow.
3. Smt. Bhanumati Sachan, aged about 56 years, wife of Late Sri Narendra Pal Sachan, House No. 36, Basant Vihar, Faridi Nagar, P.O. CIMAP, Lucknow.

Applicants.

By Advocate Sri Surendran P.

Versus

1. Sri Mahesh Kumar Agnihotri, Director (Pension), State of U.P. Pension Directorate, Indira Bhawan, Lucknow.
2. Sri V. N. Garg, Principal Secretary, Forest Department, Civil Secretariat, Lucknow.
3. Sri Jyoti Swaroop Asthana, Principal Chief Conservator of Forest, 17 Rana Pratap Marg, Lucknow.

Respondents

By Advocate Sri S. K. Bajpai.

Order (Dictated in Open Court)

By Hon'ble Justice Sri Alok Kumar Singh, Member (J)

Heard. Reply has been filed today itself on behalf of Opposite Party No. 1 saying that all the needful has been done on behalf of the Director (Pension), State of U.P. which is taken on record. It is supported by an affidavit of the Director himself. The perusal of the order in question reveals that there was a direction in respect of revised pension/family pension which has been complied with by Respondent No. 4. Sri Surendran P., learned counsel for the applicant says that arrears of leave encashment be also paid to him. But we regret in not finding any substance in this submission because there is no such direction.



2. In view of the above, this contempt petition is struck off in full and final satisfaction. Notices stand discharged.


(D. C. Lakha)

Member (A)


(Justice Alok Kumar Singh) 6.5.93
Member (J)

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